



NOTIFICATION No. 121 /2016

I

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

Sl. No	Name and Designation Tv/Tmt/Selvi	Transferred and posted as
1	R.SATHEESKUMAR, Judicial Magistrate, Sivakasi	Judicial Magistrate-I, Krishnagiri, in the existing vacancy
2	S.SANTHANAKUMAR, District Munsif, Uthagamandalam	Judicial Magistrate, Sivakasi vice Thiru R.Satheeskumar, transferred
3	S.INDULATHA, Judicial Magistrate, Harur	District Munsif, Palladam, in the existing vacancy

II

The Government, in G.O.(Ms.)No.775, Home (Courts-III) Department, dated 28.10.2015, have issued orders sanctioning the constitution of a separate District Munsif Court at Paramathy in Namakkal by bifurcating the existing District Munsif-cum-Judicial Magistrate Court at Paramathy in the cadre of Civil Judge.

Ms. B.Muthulakshmi, Additional District Munsif, Tiruchengode, is transferred and posted as District Munsif, Paramathy, in the aforesaid newly sanctioned Court.

III

The Government in G.O.(Ms.)No.219, Home (Courts-II) Department, dated 05.03.2015, have issued orders sanctioning the constitution of a separate Judicial Magistrate Court at Pappireddipatti in Dharmapuri District.

Thiru.K.Yuvaraj, Distict Munsif-cum-Judicial Magistrate, Pappireddipatti is posted as Judicial Magistrate, Pappireddipatti, in the said newly sanctioned court.

Thiru.K.R.Kannan, District Munsif-cum-Judicial Magistrate, Denkanikottai, is transferred and posted as District Munsif, Pappireddipatti,


REGISTRAR GENERAL

HIGH COURT, MADRAS

DATED: 08 .09.2016

To

1. The Officers concerned,
2. The Offices of the Officers concerned
3. The Principal District Judge, Dharmapuri, Krishnagiri, Namakkal, Tiruppur and Virudhunagar.
4. The District Judge cum Chief Judicial Magistrate, The Nilgiris at Uthagamandalam
5. The Chief Judicial Magistrate, Dharmapuri, Krishnagiri, Namakkal, Tiruppur and Virudhunagar
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, Dharmapuri, Krishnagiri, Namakkal, Nilgiris, Tiruppur and Virudhunagar

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
 2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
 3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
 4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 5. The Registrar (Judicial), High Court, Madras.
 6. The Registrar (Vigilance), High Court, Madras (12 copies)
 7. The Registrar (IT-cum-Statistics), High Court, Madras.
 8. The Registrar (Management), High Court, Madras.
 9. The Officer on Special Duty, High Court, Madras.
 10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 11. The Additional Registrar (Vigilance), High Court, Madras.
 12. The Registrar (District Judiciary), High Court, Madras.
 13. The Registrar (Administration), High Court, Madras.
 14. The Official Assignee, High Court, Madras.
 15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 19. The Chief Accounts Officer, High Court, Madras.
 20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 22. The Technical Director, NIC, High Court, Madras.
 23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 24. The Record Keeper, A.D. Records, High Court, Madras.
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